

बन्द करने के लिए या उसको बँन करने के लिए डी० आई० आर० का इस्तेमाल करने का भी सरकार का कोई इरादा है ?

Mr. Speaker: That is also a suggestion.

Shri M. C. Chagla: My hon. friend should remember that education is a state subject.

श्री क० ना० तिवारी : मन्त्री महोदय ने बताया है कि अभी कोई डिस्मिशन नहीं लिया गया है और मामला अण्डर कंसिडरेशन है । मैं जानना चाहता हूँ कि इस मामले में टीचर्स की जो फीलिंग्स हैं उनको ध्यान में रखते हुए क्या सरकार जल्दी कोई निर्णय लेगी ? कब तक डिस्मिशन ले लिया जायेगा ? क्या कोई टाइमलिमिट बता सकते हैं ?

Shri M. C. Chagla: No timelimit has been fixed. The matter is under consideration. It is a matter which we have got to consider from all aspects. We have to invite the opinions of State Government. I am sure we will also consider the views of the teachers and then come to a decision.

Shri Hem Raj: When functional representation is given to other interests, why should it be taken away from those who are already having it?

Mr. Speaker: That has been put already.

श्री विश्वनाथ पाण्डेय : निर्णय लेने के पूर्व क्या प्रांतीय मुख्य मन्त्रियों से भी इस सम्बन्ध में पूछा जाएगा ?

Shri M. C. Chagla: I am sure all interests will be consulted before we come to any decision.

श्री तुलशीदास जाधव : जो टीचर्स कन्स्टिट्यूएणसीज हैं वे एबालिग होने वाली हैं इस कारण से भी क्या उन में प्रसन्तोष नहीं है ? इसके साथ-साथ उनकी जो पगार है, स्केल है वह तमाम भारत में एक सरीखा नहीं है क्या यह भी एक कारण है उनके प्रसन्तोष का और स्ट्राइक पर जाने का ?

Shri M. C. Chagla: Uniform scale is a different thing. I have written to all the Chief Ministers more than once pointing out to them that it is extremely desirable that teachers in government institutions and private institutions should have parity in pay and other emoluments.

Pakistani Spy Ring in Delhi

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Shri P. C. Borooah;
Shri Prakash Vir Shastri;
Shri Jagdev Singh
Siddhanti;
Shri S. M. Banerjee;
Shri Yashpal Singh;
Shri M. L. Dwivedi;
Shri Bade;
*224. Shri Onkar Lal Berwa;
Shri Bhagwat Jha Azad;
Shri D. N. Tiwary;
Shri Surendra Pal Singh;
Shri Kapur Singh;
Shri Narasimha Reddy;
Shri P. K. Deo;

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who have been apprehended in connection with the Pakistani spy ring unearthed in New Delhi in December last; and

(b) the action taken against them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Eleven.

(b) The matter is still under investigation.

Shri P. C. Borooah: Has the investigation revealed the *modus operandi* of this spy ring? If so, how

does this spy ring function and what is the nature of the secrets revealed thereby?

Shri L. N. Mishra: It will not be advisable to disclose all those details here. But of course, many things have been found.

Shri P. C. Borooah: Have any persons been charged under the Official Secrets Act? If they have been charge-sheeted, what is the precise nature of the allegations?

Shri L. N. Mishra: Charges have not been framed. The investigation is almost completed. Evidence are being scrutinised by legal experts and a decision on the question whether prosecution can be launched will be taken shortly.

Shri Surendra Pal Singh: It has been reported that the person who was arrested near the Pakistan Embassy for spying activities is a dismissed employee of some defence establishment near Poona. If this is correct, may I know the grounds on which he was dismissed from that establishment?

Shri L. N. Mishra: I have not got that information with me.

श्री म० ला० द्विवेदी: मिलिट्री के हमारे जो अड्डे हैं उनके पासपास क्या यह सही है कि पाकिस्तानी ट्रांसमिटर काम कर रहे हैं और क्या उनका पता सरकार लगा रही है? यदि नहीं तो इसकी क्यों खोजबीन नहीं की जा रही है?

श्री ल० ना० मिश्र: माननीय सदस्य से मुझे सूचना मिल रही है।

श्री जगदेव सिंह सिद्धान्ती: सरकार ने केन्द्रीय गुप्तचर विभाग के क्या कुछ महानुभाव लगाये हुए हैं जो कि अनुमति पत्रों की अवधि समाप्त हो जाने के बाद पाकिस्तानियों को पकड़ते हैं अथवा जो बिना अनुमति पत्र के

पाकिस्तानी यहां दिल्ली में ही मुहल्लों में ठहरे हुए हैं उनका पता लगाते हैं?

श्री ल० ना० मिश्र: कुछ लोग ठहरे होंगे और कुछ पता लगाया भी जाता है। जब वे पकड़े जाते हैं तो जरूरी कानूनी कार्रवाई की जाती है।

Shri S. M. Banerjee: What is the total number of persons arrested in connection with this spy ring in Delhi, and are senior government officials including senior army officers also involved in it?

Shri L. N. Mishra: Some officers are involved in it. I cannot give the exact number. As I said earlier, 11 persons have been apprehended.

Shri S. M. Banerjee: My information is that an army officer is also involved in this. So I wanted to know whether among these, any army officers are involved.

The Minister of Home Affairs (Shri Nanda): At present, we have no such information. But in the course of investigation, wherever it leads to that, we will have to go into it. It would be found from the investigation.

Shri S. M. Banerjee: Among the 11 persons who have been arrested, are there senior army officers involved? My information is that among the arrested is an army officer.

Mr. Speaker: This is what he said. He cannot say at present whether those 11 gentlemen include any senior army officer.

Shri Nanda: Those 11 do not, but in the course of the investigations if anybody else comes in, I cannot say.

श्री यशपाल सिंह: क्या सरकार के पास कोई इस तरह का अकाउण्ट है कि कितने जासूस ऐसे हैं जो भारत में रहते हैं और कितने जासूस ऐसे हैं जो बाहर से अन्तर्गमन इज्जत तरीके से यहां आकर काम करते हैं।

श्री ल० ना० मिश्र : करते होंगे ।

श्री श्रींकार लाल बेरबा : मैं जानना चाहता हूँ कि जो गिरोह पकड़ा गया है उसके पास कितने विस्फोटक पदार्थ थे ।

श्री ल० ना० मिश्र : विस्फोटक पदार्थ की बात नहीं है यह कागजात की बात है ।

श्री डा० ना० तिबारी : मैं जानना चाहता हूँ कि क्या यह सही है कि भारतीय नागरिक इन स्पाइज को अपने घरों में रखते हैं और सहायता करते हैं । अगर ऐसी बात है तो सरकार ने उन नागरिकों के खिलाफ क्या कार्रवाई की ।

श्री ल० ना० मिश्र : रखना भी जुर्म है और रहना भी जुर्म है और मैं बतला दूँ कि इसके लिये जो कानून है उसको सख्त करने की बात हो रही है, मृत्यु दण्ड तक की बात सोची जा रही है उन लोगों के लिये जो इस तरह की बात करते हैं ।

श्री डा० ना० तिबारी : मैंने पूछा था कि जिन लोगों ने अपने घरों में उनको रक्खा है या जो सहायता कर रहे हैं . . .

अध्यक्ष महोदय : वह जानना चाहते हैं कि अभी तक क्या कार्रवाई हुई ।

श्री ल० ना० मिश्र : मैंने बतलाया कि दोनों ही जुर्म हैं । रखना भी जुर्म है और रहना भी जुर्म है और इसके लिये कार्रवाई की जाती है ।

श्री डा० ना० तिबारी : मेरे सवाल का जवाब नहीं दिया गया ।

अध्यक्ष महोदय : क्या आप कोई केस बतला सकते हैं दो चार जिन में कार्रवाई की गई हो ।

श्री ल० ना० मिश्र : यह सूचना मेरे पास नहीं है ।

श्री म० ला० द्विवेदी : प्रश्न की सूचना तो एक महीने पहले दी गई थी लेकिन वह कहते हैं कि मेरे पास सूचना नहीं है । क्या यह बात मुनासिब है ।

Shri Kapur Singh: In this connection, the expression "Pakistani spy ring", an ominous and ponderous expression, has been used throughout. I want to ask whether the real facts are not that a certain number of Indians have been caught or suspected of passing on important official information to those connected with Pakistan. If that is so, is it not a fact that this kind of activity continuously goes on in all capitals of the world as a rule?

Shri Nanda: That is unfortunately so.

Mr. Speaker: Q. 225. Shri D. N. Tiwary.

Shri Hari Vishnu Kamath: Q. 234 may also be answered along with this.

Mr. Speaker: No, Sir.

Shri Hari Vishnu Kamath: Both deal with corruption.

Shri Hathi: Does the Chair want me to reply to both the questions?

Mr. Speaker: If it is convenient for the Minister to answer the two together, if he feels that both are connected, I have no objection.

Shri Hathi: I think they are connected.

Anti-Corruption Measures

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*225. { **Shri D. N. Tiwary:**
Shri Surendra Pal Singh:
Shri Bishwanath Roy:
Shrimati Savitri Nigam:
Shri Narendra Singh Mahida:
Shri Solanki:
Shri Narasimha Reddy:
Shri D. D. Puri: